

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

CP No.82/2015
Achala Gold Agritech Investments Ltd
U V Hari Prasada raju
Achala Gold Agritech Investments Ltd & 20 others
397/398

Counsel for Petitioner(s):

T	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072	BAA
For S. Chidam balam			Or of
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Heard Mr.V. Venkata Rami Reddy, learned counsel for the Petitioner and Mr. Naresh Kumar Sangam, learned counsel for the Respondents. Post the case on 22.01.2018 for final hearing.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)